

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

ORDER

No: 238 of 2022/RG

Dated: 24/02/2022

Consequent upon the acceptance of her representation, Ms. Priyanka Mahajan, Civil Judge (Jr. Division) / Munsiff, Chenani is transferred and posted as Munsiff / Additional Spl. Mobile Magistrate, Reasi against the vacant post with immediate effect. Further, District Mobile Magistrate(Traffic), Udhampur shall hold the additional charge of Munsiff, Chenani till further orders.

By order.

(Sanjeev Gupta)
Registrar General

No: 4285-4308/RG/RS

Dated: 24/02/22

Copy of the above forwarded to:

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr. Justice _____
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh at Jammu.
4. Registrar Judicial, High Court of J&K and Ladakh, Jammu/ Srinagar.
..... for information.
5. Principal District & Sessions Judge, Udhampur for information and with the request to formulate the mode and manner regarding holding of the Court by DMM(T), Udhampur at both the places.
6. Principal District & Sessions Judge, Reasi for information.
7. Director Finance, High Court of J&K and Ladakh at Jammu for information.
8. Ms. Priyanka Mahajan, Munsiff, Chenani.
9. Distt. Mobile Magistrate (Traffic), Udhampur.
..... for information and necessary compliance.
10. Assistant Registrar (Statistical Section), High Court of J&K and Ladakh, Jammu for information.
11. Incharge Library, High Court Wing, Jammu/Srinagar for keeping the record of the same.

Registrar General

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